

# **The Auroville (Emergency Provisions) Repeal Act, 2001**

( Act No. 37 of 2001)

[4<sup>th</sup> September, 2001]

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## ***An Act to repeal the Auroville (Emergency Provisions) Act, 1980.***

Be it enacted by Parliament in the Fifty-second Year of the Republic of India as follows :-

**1. Short title :-** This Act May be called the Auroville (emergency Provisions) Repeal Act, 2001.

**2. Repeal of Act 59 of :-** The Auroville (Emergency Provisions) Act, 1980 is hereby repealed.

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